

THE
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(Part II—Proceedings other than Questions and Answers)
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First day of the Second Session of First Parliament of India.

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HOUSE OF THE PEOPLE

Wednesday, 5th November, 1952

The House met at a Quarter to Eleven of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS
(See Part I)

11-45 A.M.

DEATH OF SHRI ABDUR RAHIM

Mr. Speaker: Before we proceed further, I have to inform the House of the sad demise of Shri Abdur Rahim who died in Karachi on the 15th August, 1952 at the ripe old age of 85 years after an attack of pneumonia. He held high judicial posts including Chief Justiceship of Madras and later on became a member of the Executive Council of the Government of Bengal for a considerable period. Shri Abdur Rahim's connection with the Central Assembly started in 1931 and he occupied the Presidential Chair of that House from 1935 to 1945.

The House will join with me in conveying our condolence to his family. The House may stand in silence for a minute and express its sorrow.

MOTIONS FOR ADJOURNMENT

CLOSING DOWN OF THE TITANIUM FACTORY IN TRAVANCORE-COCHIN

Mr. Speaker: We will now proceed to the next business and that is the adjournment motions.

I have received notice of three adjournment motions and I propose to take them in the order of time in which they were received by me. The first to be received was that from

258 P.S.D.

Kumari Annie Mascarene. I hope she is present. (Some Hon. Members: Yes). The motion reads thus:

"That this House do adjourn to discuss a matter of urgent public importance arising out of the closing down of the Titanium Factory in Travancore-Cochin, the only one of its kind in the whole of Asia, of an indigenous product, ilmenite, on account of foreign competition and the consequent unrest and loss caused to the labour in Travancore-Cochin State and to dealers of the product in India generally and the State specially".

Of course, before I decide on this—my decision is clear in my mind—I would like to have some more facts from her. Was this a Government factory or a private one?

Kumari Annie Mascarene (Trivandrum): This was a factory in which Government had invested 51 per cent. of the capital and the rest of the capital had been subscribed by private individuals as well as by a British company.

Mr. Speaker: So it comes to this that the Government of Travancore, I believe not the Government of India...

Kumari Annie Mascarene: The investment is by the Government of Travancore.

Mr. Speaker: So the Government of Travancore and not the Government of India, had invested a certain amount of capital, and I do not see how this Government can be responsible for the closing down of the factory. Whatever the consequences may be, apart from the fact that the consequences mentioned here are too remote in a legal sense, I do not think.....